

Non-implementation of RTE Act by States

559. SHRI M.P. ACHUTHAN:

SHRI R.C. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many of the economically sound States of the country have failed to implement the Right to Education Act;

(b) if so, the names of the States which have implemented and the States which have not implemented the Act;

(c) whether Government has made any assessment of the progress in the implementation of the Act; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of six to fourteen years. The RTE Act has come into force from 1st April, 2010 in all States/UTs (except Jammu and Kashmir) and is being implemented by all the States/UTs.

(c) and (d) The Government has made an analysis of the various developments and achievements which have taken place in the first year of enactment of the RTE Act which is reported in the document titled "*The Right of Children to Free and Compulsory Education Act, 2009: The 1st Year*". The document was released on 1st April, 2011, and is placed at the website www.education.nic.in. Since the enactment of the RTE Act, several steps have been taken by the Central Government and the State Governments, including the following:—

- (i) The Central RTE Rules were notified on 9th April, 2010, which are applicable to the five UTs without legislature;
- (ii) 22 State Governments have notified the State RTE Rules;
- (iii) The Sarva Shiksha Abhiyan (SSA) Framework for Implementation has been revised to correspond with the provisions of the RTE Act;
- (iv) The Centre-State funding pattern for SSA has been revised;
- (v) During 2010-11 and 2011-12, sanctions have been made for 38,754 primary schools, 11,918 upper primary schools, 4,98,106 additional classrooms, 6,31,830 additional teacher posts, 24,924 drinking water units, and 2,48,605 toilets;

- (vi) Teacher qualification norms have been notified, and Teacher Eligibility Test (TET) has been conducted by the Central Government and several State Governments; and
- (vii) Most of the States have issued notifications banning corporal punishment and mental harassment, prohibiting screening for admission and capitation fees, banning Board examination till completion of elementary education, and appointment of academic authority.

Recognition of CBSE institutions in States

560. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several State Education Boards do not recognize CBSE institutions;
- (b) if so, the reasons therefor;
- (c) whether it is also a fact that in some States admission of students who had studied in Kendriya Vidyalayas have not been considered; and
- (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Central Board of Secondary Education (CBSE) affiliated schools are recognized by all the State Education Boards.

(c) and (d) No such case has been reported either by CBSE or Kendriya Vidyalaya Sangathan (KVS) where admission was denied by a State Education Board.

Setting up of polytechnics

561. MS. MABEL REBELLO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many districts in the country still don't have polytechnics;
- (b) how many of them are Left Wing Extremism (LWE) affected districts; and
- (c) the plans to locate polytechnics not only in districts but also in blocks especially in LWE affected districts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) At the time of sanction of the scheme of "Sub-Mission on Polytechnics under Coordinated Action for Skill Development" in the year 2008-09, there were 234 districts in the country which did not have any Government polytechnics in the country. Out of 83 Left Wing Extremism (LWE) affected districts identified by